

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक प.2(1)न्याय/2010 पार्ट

जयपुर दिनांक:

ORDER::

29 MAY 2019

माननीय उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा ग्राम न्यायालय अधिनियम, 2008 की धारा 5 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए निम्नांकित न्यायिक अधिकारियों को अपने पद के कार्य के अतिरिक्त उनके नाम के सम्मुख अंकित ग्राम न्यायालयों में रिक्त पदों पर अग्रिम आदेशों तक एतद्वारा न्यायाधिकारियों के रूप में नियुक्त/पदस्थापन किया जाता है:-

S.No.	Name of officer with present post SARVA SHRI/MS. :	Name of the Nyayadharis of which the Presiding Officer appointed in addition to his own duties
1.	SHWETA BHARDWAJ CJ & JM, ROOPWAS (BHARATPUR)	NYAYADHIKARI, GRAM NYAYALAYA, ROOPWAS (BHARATPUR)
2.	SHAILA FAUJIDAR CJ & JM, HINDAUN (KARAULI)	NYAYADHIKARI, GRAM NYAYALAYA, HINDAUN (KARAULI)

Note-

1. The officers shall dispose off minimum 40% additional work as per circular of standard of work.
2. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

राज्यपाल की आज्ञा से

प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. विशिष्ट सहायक, माननीय विधि मंत्री महोदय, राजस्थान सरकार, जयपुर।
2. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
3. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर को उनके पत्र क्रमांक 4983 दिनांक 27.05.2019 के क्रम में।
4. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
5. संबंधित अधिकारी की निजी पत्रावली।
6. रक्षित पत्रावली।

संयुक्त शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2019/5160

Date : 30.05.2019

Copy forwarded to the following for information and necessary action:-

- 1.The Registrar-Cum-Principal Secy. to Hon'ble the Chief Justice, RHC Jodhpur/Bench, Jaipur.
- 2.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 3.P.S. to All Hon'ble Judges at Jodhpur.
- 4.The Principal Secy. to the Govt., Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 5.The Secretary to the Govt. of Raj., Department of General Administration (Gr.2), Jaipur.
- 6.The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7.The Accountant General, Rajasthan, Jaipur.
- 8.The Registrar General / Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 9.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 10.Concerned District & Sessions Judges/concerned Officers/Gram Nyayalayas/Treasury Officers.
- 11.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 12.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.
- 14.All administration sections.

REGISTRAR (ADMN.)